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Title: Voting on Demands for Grants Nos. 1 to 16 in respect of the Budget (Railways) for 2007-08 (All the Cut Motion treated as moved were negatived).

MR. DEPUTY-SPEAKER: The House will now take up discussion and voting on the Demands for Grants in respect of the Budget (Railways) for the year 2007-2008.

Hon. Members, as you are aware, the House had already discussed the Demands for Grants on Account (Railways) for the year 2007-2008 at length. It has, therefore, been decided that the Demands for Grants (Railways) for the year 2007-2008 may be considered and voted by the House without discussion to facilitate threadbare discussion of the Demands for Grants of the Ministry of Labour and Employment. As sufficient time for moving Cut Motions to the Demands for Grants (Railways) is not available, I treat all the Cut Motions, which have been circulated, as moved.

President _____*Moved with the recommendations of the

TEXT OF CUT MOTIONS

MR. DEPUTY-SPEAKER : I shall now put all the cut motions which have been treated as moved together to the vote of the House.

The cut motions were put and negatived.

MR. DEPUTY-SPEAKER: I shall now put the Demands for Grants (Railways) for 2007-2008 to the vote of the House.

The question is:

"That the respective sums not exceeding the amounts shown in the fourth column of the Order Paper be granted to the President of India out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in the course of payment during the year ending the 31st day of March, 2008, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1 to 16."

The motion was adopted.[\[KMR11\]](#)
